

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

**APPEAL NO. 123 of 2016 &
IA NO. 279 OF 2016**

Dated: 31st May, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

National Solar Energy Federation of India Appellant(s)

Versus

Bihar Electricity Regulatory Commission Respondent(s)

Counsel for the Appellant (s) : Mr. Nitin Bhatia

ORDER

List the matter for admission on **14.07.2016.**

**(I.J. Kapoor)
Technical Member**

ts/dk

**(Justice Ranjana P. Desai)
Chairperson**